CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

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Original Application No.200/00352/2019

Jabalpur, this Tuesday, the 16th day of April, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER

Pushpendra Yadav, S/o Shri Goverdhan Yadav, Aged about 23 years, R/o in front of Amrit Chhaya, Diversion Road, Mukhtyarganj Satna 485001 (M.P.)

-Applicant (By Advocate –Shri Manoj Sharma)

Versus

- 1. Union of India Through it's Secretary, Ministry of Railways, Rail Bhavan, New Delhi 110001
- 2. Union Public Service Commission, Through its Secretary, Dholpur House, New Delhi 110001
- 3. Secretary, Ministry of Skill Development & Entrepreneurship North Block, New Delhi 110001
- 4. Appellate Medical Board, Through its Chairman B.R. Singh Hospital Eastern Railway, Sealdah 700014 (W.B.) -Respondents (By Advocate –Shri A.S. Raizada)

ORDER(Oral)

Learned counsel for the applicant prays for withdrawal of this Original Application with liberty to file a fresh application with better particulars.

- **2.** Prayer allowed.
- **3.** Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Navin Tandon) Administrative Member